

(ग) और (घ) : विविध बीमा सेवा एकीकरण समिति ने अपनी रिपोर्ट दी है, जिसमें विकास-कर्मचारियों के तथा अन्य पदों के विभिन्न वर्गों के वेतन-मानों के सम्बन्ध में सिफारिशें हैं। रिपोर्ट विचाराधीन है।

**Visit by Central Teams to Orissa to assess damage caused by floods**

5814. SHRI ARJUN SETHI : Will the Minister of FINANCE be pleased to state :

(a) the amount which the Central Teams (both 1st and 2nd) have recommended to release in favour of Orissa for reconstruction and rehabilitation works due to successive floods havocs, especially in the District of Balasore and Mayurbhanj; and

(b) the actual amount Government have released till now and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). A Ceiling of Rs. 11.74 crores including Rs. 4.71 crores on account of floods in October in Balasore and Mayurbhanj has been recommended by the two Central teams as qualifying for Central assistance. The recommendation has been accepted and communicated to the State Government. An 'on account' release of Rs. 3 crores has been made so far to the State Government. Further assistance will be released on the basis of the progress of expenditure as against the approved ceilings.

**Recommendations of Tariff Commission on Man-made Fibres**

5815. SHRI RAGHUNANDAN LAL BHATIA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have taken any decision on the recommendations of the Tariff Commission particularly regarding man-made fibre;

(b) if so, the salient features thereof and if not, the reasons for the delay; and

(c) when the decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) to (c). The Tariff Commission submitted the following reports on man-made fibres in 1970 :—

(i) Fair selling prices of man-made fibre/yarn-viscose staple fibre/filament yarn and acetate fibre/yarn;

(ii) Fair selling prices of man-made fibre/yarns-synthetic fibre and yarn.

Government have after careful consideration taken decision on the recommendations of the Tariff Commission on its report on viscose staple fibre/filament yarn and acetate fibre/yarn and have referred it back to the Tariff Commission for updating the fair selling prices after taking into account the increases in the cost of raw material, wages and labour and changes in pattern of production which have taken place since the original costing period.

In so far as the second report is concerned the recommendations are still under the consideration of the Government. Decision is likely to be taken very shortly.

**Supply of Yarn to Handlooms and Powerlooms**

5816. SHRI MADHU LIMAYE : Will the Minister of COMMERCE be pleased to state :

(a) whether the textile commission has supplied fully the requirement (count-wise) of yarn of important handloom and powerloom Centres in the country;

(b) if not, the short-fall between previous year's consumption and the supplies made available count-wise this year to these Centres;

(c) whether any *ad-hoc* allotments were made to Uttar Pradesh and other States; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) Bulk allotments of cotton yarn are made by the Textile Commissioner to the State Governments under the Yarn Control Scheme. Responsibility for further distribution among the handloom and powerloom weavers is entrusted to State Governments. The allotments which